

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(SIXTY-FOURTH REPORT)

(Presented on 13-12-1988)

The Business Advisory Committee held a sitting on Tuesday, the 13th December, 1988.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- | | | |
|--|---|---------|
| (1) The Constitution (Sixty-second Amendment) Bill, 1988.
(<i>Consideration and passing</i>) | } | 8 hours |
| (2) The Representation of the People (Amendment) Bill, 1988.
(<i>Consideration and passing</i>) | | |
| (3) The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1988.
(<i>Consideration and passing</i>) | } | 3 hours |

3. The Committee also recommend that combined discussion on the Constitution (Sixty-second Amendment) Bill, 1988 and the Representation of the People (Amendment) Bill, 1988 may commence on Wednesday, the 14th December, 1988 immediately after the disposal of formal items of business and the discussion may continue on Thursday, the 15th December, 1988 till both the Bills are disposed of. Voting on the Motion for Consideration of the Constitution (Sixty-second Amendment) Bill, 1988 may commence at 12 noon on Thursday, the 15th December, 1988 to be followed by clause-by-clause consideration and Motion for passing of the Bill. Thereafter, the Representation of the People (Amendment) Bill, 1988 may be disposed of.

4. The Committee further recommend that Calling Attention items regarding (i) withdrawal of number of trains by the Eastern and South Eastern Railways, and (ii) sad plight of cotton growers in the country, may be taken up on Friday, the 16th December, 1988 after the completion of essential items of Government business and time permitting discussion under Rule 193 on the statement made by the Minister of State in the Ministry of Agriculture on 7th December, 1988 regarding devastating cyclone in West Bengal and other places may also be taken up on that day.

5. The Committee further recommend that in order to provide sufficient time for completion of the essential items of Government business, the House may sit during lunch hour on 14th and 15th December, 1988.

NEW DELHI;
December 13, 1988
Agrahayana 22, 1910 (*Saka*)

BAL RAM JAKHAR
Chairman,
Business Advisory Committee.